NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
	8
COMPANY PETITION/APPLICATION NO.	CA No.110/252/HDB/2018
NAME OF THE COMPANY	Unbound Learning Networx Private Limited
NAME OF THE PETITIONER(S)	Unbound Learning Networx Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252 -

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Emer Reddy	Company Lecrotary	cseswarreddy&gmoùllou 9502224274	Elwen .
	,		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.S.Eswar Reddy Learned PCS for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the case for final hearing on 23rd March 2018.

Member (T)

Member (J)

Ramu